

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**CAUSELIST DATED 06.03.2020 (FRIDAY)**

**COURT OF CHAIRPERSON**

**11:45 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson**

**For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 405 of 2020	Sameer Das Vs. Radstad India Pvt. Ltd. & Anr.	Dhaval Deshpande	

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